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Title: Presentation of the 20th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Financial Services) on Action Taken by the Government on the recommendations contained in their 8th Report (Fifteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Punjab and Sind Bank and credit facilities provided by the Bank to them".

SHRI GOBINDA CHANDRA NASKAR (BANGAON): I beg to present the Twentieth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Department of Financial Services) on Action Taken by the Government on the recommendations contained in their Eighth Report (Fifteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Punjab and Sind Bank and credit facilities provided by the Bank to them".